

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **31.01.2025** (FRIDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025 For Condone Delay IA No. 147/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr.	Mr.Yogesh Kumar Jagia	
2.	Comp App (AT) (CH) No. 10/2025 For Stay IA No. 136/2025 To dispense with IA No. 137/2025 For Condone Delay IA No. 138/2025 For Delay in refiling IA No. 139/2025	Big Bang Boom Solutions Pvt. Ltd. Vs Centauri Composites Pvt. Ltd. & Anr.	Mr. R Sivaraman	
3.	Comp App (AT) (CH) No. 11/2025	Ashvany Kumar Bansal Vs Aley Cherian & 7 Ors.	Mr. K Gowtham Kumar	
4.	Comp App (AT) (CH) (Ins) No. 07/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	Mr. ML Ganesh- R1

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 406/2024 For Urgent listing IA No. 1105/2024 For Exemption IA No. 1106/2024 For Stay IA No. 1107/2024	Manjeera Majestic Commercial Owners Association rep by its General Secretary P Premananda Reddy Vs Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Sriram Venkatavaradan	Mr. VVSN Raju- R2

6.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan R2
7.	Comp App (AT) (CH) (Ins) No. 314/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. H Karthik Seshadri	Mr. Arjun K Perikal
8.	IA No. 1158/2024 (For Intervention) in Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
9.	IA No. 1087/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
10.	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023 For Stay IA No. 149/2025	The Recovery Officer, Employees' Provident Fund Organization Vs G Gunasekaran, Liquidator of Sapphire Spinners India Pvt. Ltd.	Mr. PK Panneer Selvam	Mr. V Manivannan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr. Y Suryanarayana R3, R6-R8
12.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2
13.	Comp App (AT) (CH) (Ins) No. 126/2024 For Stay IA No. 340/2024	Chavva Naga Sampathi Tayaru, Suspended Director of Sri Ananda Lakshmi Narasimha Industries India Pvt. Ltd Vs Central Bank of India Ltd.& Anr.	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju- R1 Ms. Mano Ranjani- R2

14.	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	Swan LNG Pvt. Ltd. Vs Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	
15.	Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024	Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan- R1
16.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. <b>WITH</b>	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
17.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr.	Mr. Bendi Raviteja	Mr. VV Sivakumar R2
18.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd. & Anr.	Mr. VVSN Raju	Mr. VK Sajith- R2
19.	Comp App (AT) (CH) (Ins) No. 459/2024 For Stay IA No. 1257/2024	V. Jaisankar Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt. Ltd. & 2 Ors.	Mr. Aditya Sarangarajan	Mr. AG Sathyanarayana -R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank Specialised Asset Recovery Management Branch & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy- R1 Mr. G Kalyan Jhabakh- R3

21.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan
22.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. <b>WITH</b>	Mr. AM Ilango	Mr. Srinandan K R1 R2
23.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Mr. Srinandan K R1 R2
24.	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
25.	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1
26.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
27.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors.	Shivakumar & Suresh	Mr. PK Panner Selvam- R1 Mr. Gunasekaran, Liquidator- R2, R3
28.	Comp App (AT) (CH) No. 30/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr.C Umashankar	Mr. B Ramana Kumar- R2
29.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt. Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
30.	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs MR Pro Tech Pvt Ltd.	Mr. Avinash Krishnan Ravi	
31.	Comp App (AT) (CH) (Ins) No. 285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
32.	Comp App (AT) (CH) (Ins) No. 145/2023	SREI Equipment Finance Ltd. Vs Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana

33.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthanan R1
34.	Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024 For Additional docs IA No.204/2024	HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
35.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	Mr. Bendi Ravi Teja	Mr.Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)